

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2584
ANSWERED ON:22.07.2009
CONTRACT LABOUR COAL MINES
Rajaram Shri Wakchaure Bhausahab

Will the Minister of COAL be pleased to state:

- (a) whether the North Eastern Coalfields (NEC) and the other subsidiary companies of Coal India Limited (CIL) have proposed to carry out the production of coal with the help of workers on contracts basis;
- (b) if so, the details thereof and the reasons therefor;
- (c) the number of persons working in these subsidiaries particularly NEC under contract and the details of production in coal mines during the last three years and the current year;
- (d) whether certain works performed by contractor come under the prohibited category of the Labour Act;
- (e) if so, the details thereof; and
- (f) the action taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL & MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a): No, Sir.
- (b) & (c): Do not arise in view of the reply to part (a) of the question.
- (d): No, Sir.
- (e) & (f): Do not arise in view of the reply to part (d) of the question.